

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 141/TT/2019**

- Subject** : Approval of transmission tariff for 11 non-ISTS lines, owned by OPTCL, carrying ISTS power for the 2014-19 tariff period for inclusion in computation of Point of Connection (PoC) charges and losses in accordance with Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) Regulations, 2010.
- Date of Hearing** : 17.12.2019
- Coram** : Shri P. K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I. S. Jha, Member
- Petitioner** : Odisha Power Transmission Corporation Ltd. (OPTCL)
- Respondents** : Power Grid Corporation of India Ltd. (PGCIL) and 3 others
- Parties present** : Shri R. K. Mehta, Advocate, OPTCL  
Ms. Himanshi Andley, OPTCL

**Record of Proceedings**

Learned counsel for the petitioner submitted that OPTCL filed Petition No. 25/TT/2018 for determination of tariff of 11 non-ISTS lines carrying ISTS power for the 2014-19 period and the Commission disposed of the said petition vide order dated 17.9.2018, with a direction to file a fresh petition alongwith supporting RPC certificate regarding flow of ISTS power. He submitted that the instant petition is filed as per the directions in order dated 17.9.2018 and that 9 out of 11 non-ISTS lines were carrying ISTS power during the period 2014-19 for which the supporting ERPC certificate dated 12.10.2018 has been filed. He prayed for determination of Annual Transmission Charges (ATC) for 9 ERPC certified lines and inclusion of the ATC in POC mechanism.

2. The Commission directed the respondents to file their reply by 16.1.2020 and the petitioner to file rejoinder, if any, by 24.1.2020. The Commission also directed the parties to comply with the directions within the specified timeline and further observed that no extension of time shall be granted.

3. The petition shall be listed for final hearing in due course of time for which a separate notice will be issued.

By order of the Commission  
sd/-  
(V. Sreenivas)  
Dy. Chief (Law)

